

[Shrimati Renu Chakravartty]

such big industrialists we find that the conditions of service of labour are deplorable. We still have Gorakhpuri labour and contract labour in iron ore mines.

**Mr. Deputy-Speaker:** We have to take up Private Members' Bills now. So, the hon. Minister might continue her speech tomorrow.

#### PRIVATE MEMBERS' BILLS AND RESOLUTIONS

##### TWENTY-SECOND REPORT

**Mr. Deputy-Speaker:** The House will now take up Private Members' Bills. Shri Hem Raj.

**Shri Hem Raj:** Sir, I beg to move:

"That this House agrees with the Twenty-second Report of the Committee on Private Members' Bills and Resolutions, presented to the House on the 14th August, 1963."

**Mr. Deputy-Speaker** The question is:

"That this House agrees with the Twenty-second Report of the Committee on Private Members' Bills and Resolutions, presented to the House on the 14th August, 1963."

*The motion was adopted.*

14.30 hrs.

#### ANANDA MARGA MARRIAGE BILL\* by Shri Shashi Ranjan

**Shri Shashi Ranjan (Pupri):** Sir, I beg to move for leave to introduce a Bill to remove doubts as to the validity of the marriage ceremony common among the "Ananda Margies".

**Shri S. M. Banerjee:** Sir, what is this Ananda Marga marriage?

**Mr. Deputy-Speaker:** He will explain it when the Bill comes up.

The question is:

"That leave be granted to introduce a Bill to remove doubts as to the validity of the marriage ceremony common among the 'Ananda Margies'."

*The motion was adopted.*

**Shri Shashi Ranjan:** I introduce the Bill.

#### DELHI PANCHAYAT RAJ (AMENDMENT) BILL\*

(Amendment of sections 15, 29, 30 etc.) by Shri Naval Prabhakar.

**श्री नवल प्रभाकर (दिल्ली-करोलबाग):** श्रीमान, मैं प्रस्ताव करता हूँ कि दिल्ली पंचायत राज एक्ट, १९५४ में आगे संशोधन करने वाले बिल को पेश करने की अनुमति दी जाए।

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Delhi Panchayat Raj Act, 1954."

*The motion was adopted.*

**श्री नवल प्रभाकर :** मैं इस बिल को पेश करता हूँ।

#### DELHI CORNEAL GRAFTING BILL by Shri Naval Prabhakar

**श्री नवल प्रभाकर :** श्रीमान, मैं प्रस्ताव करता हूँ कि मृत व्यक्तियों की आँखों का चिकित्सा के लिए प्रयोग करने के सम्बन्ध में उपबन्ध करने वाले बिल को पेश करने की अनुमति दी जावे।

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill to make provision

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